

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0009326/2022	GOLU @ RAFFIQUE ANSARI @ RAFIK ANSARI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BRAJARAJNAGAR /262 /2019 () //
2	BLAPL/0009327/2022	KALIA @ BIKRAM NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHARMASALA /512 /2022 () //
3	BLAPL/0009328/2022	PRIYABRATA BARAD @ LITU VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	NAYAGARH /65 /2022 () //
4	BLAPL/0009329/2022	SUJIT KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDAPUR /148 /2022 () //
5	BLAPL/0009330/2022	BUTU @ SUBASH CHANDRA BARIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /176 /2022 () //
6	BLAPL/0009331/2022	DHIROJ GADATYA @ DINESH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	//0 () //
7	BLAPL/0009332/2022	SHIBA @ SADASIBA SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BARKOTE /365 /2022 () //
8	BLAPL/0009333/2022	ARJUN SISA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CHITRAKONDA /33 /2022 () //
9	BLAPL/0009334/2022	COMPOUNDER @ SUSILA NAYAK VS STATE OF ODISHA	RAMAKANTA PANDA VS	SORO /425 /2019 () //
10	BLAPL/0009335/2022	KHAGESWAR JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /282 /2021 () //
11	BLAPL/0009336/2022	CHANDAN SHUKLA VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	NCB BHUBANESWAR /4 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0009337/2022	SARBESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
13	BLAPL/0009338/2022	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /56 /2022 () //
14	BLAPL/0009339/2022	RAGHUNATHA BHATTA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CHANDRAPUR /29 /2020 () //
15	BLAPL/0009340/2022	SUKANTI @ SHUKANTI DAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	G.R.P.S.,BERHAMPUR /42 /2022 () //
16	BLAPL/0009341/2022	ANGURU @ GANESWAR DEHURI VS STATE OF ODISHA	Anupam Dash VS	KHUNTA /64 /2022 () //
17	BLAPL/0009342/2022	GYANENDRA PRADHAN @ GYANENDRA KUMAR PRADHAN VS STATE OF ODISHA	MITHUN SARATHI NAYAK VS	JARAPADA /125 /2004 () //
18	BLAPL/0009343/2022	TOFAN KUMAR MALLICK VS STATE OF ODISHA	ALOK KUMAR DAS VS	JAGATSINGPUR /199 /2022 () //
19	BLAPL/0009344/2022	TUKU BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /188 /2022 () //
20	BLAPL/0009345/2022	LILY NANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
21	BLAPL/0009346/2022	BIKRAM SAHOO @ SUJIT KUMAR SAHOO VS STATE OF ODISHA	JNYANANANDA PANDA VS	BAIDESWAR /143 /2022 () //
22	BLAPL/0009347/2022	TUKUNA MAHARANA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR TOWN /191 /2022 () //
23	BLAPL/0009348/2022	UCHITA NAIK	MITHUN DAS	//0

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009349/2022	BIKASH JENA	SMRUTI RANJAN MOHAPATRA	RAJKANIKA /243 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009350/2022	SHAIK JAVED ALKHTAR @ SK. JAVED	JITENDRA SAMANTARAY	MACHHKUND /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009351/2022	KAILASH SAHU	SURYAKANTA DWIBEDI	BERHAMPUR SADAR /377 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009352/2022	CHANDRA PANGI	AMULYA RATNA PANDA	BOIPARIGUDA /79 /2009
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009353/2022	SK. SARFRAZ @ SONU	AMULYA RATNA PANDA	SAHADEV KHUNTA /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009354/2022	JAGANNATH BISWAL	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009355/2022	SURYAMANI SAHOO	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /346 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009356/2022	SANTOSH KUMAR	VIJAYA KAR	SEMILLIGUDA /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009357/2022	BHARAT SINGH	AMIT PRASAD BOSE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009358/2022	BALMIKI ROUL	ANIRUDHA DAS	ANGUL SADAR PS /665 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009359/2022	SWARUP NARAYAN PALEI	SMRUTI RANJAN MOHAPATRA	JASHIPUR /64 /2022
		VS	VS	()

**ORISSA HIGH COURT**

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35	BLAPL/0009360/2022	STATE OF ODISHA N.BHIKARI PATRA VS	BHABANI SANKAR DAS VS	// KHALLIKOTE /255 /2022 ()
36	BLAPL/0009361/2022	STATE OF ODISHA SWAGAT @ JAYA SAGAR VS	HIMANSU SEKHAR MISHRA VS	// ULLUNDA /120 /2021 ()
37	BLAPL/0009362/2022	STATE OF ODISHA SHASI MUNA VS	HIMANSHU SEKHAR MISHRA VS	// TUSRA /131 /2022 ()
38	BLAPL/0009363/2022	STATE OF ODISHA NABAGHANA MAJHI VS	BIJAYA KUMAR RAGADA VS	// LAIKERA /78 /2021 ()
39	BLAPL/0009364/2022	STATE OF ODISHA PANKAJ KUMAR SINGH VS	BIDYALOK MOHAPATRA VS	// BALICHANDRAPUR /310 /2022 ()
40	BLAPL/0009365/2022	STATE OF ODISHA DINESH SENAPATI VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /252 /2022 ()
41	CMAPL/0000464/2022	STATE OF ODISHA HARIHAR SAHU VS	ADV. VS	// // ()
42	CMAPL/0000465/2022	PABITRA KUMAR MOHAPATRA BHASKAR DWIVEDI VS	ADV. VS	// // ()
43	CMAPL/0000466/2022	SHANTILATA DWIVEDI@KAR DINABANDHU BARIK VS	ADV. VS	// // ()
44	CMAPL/0000467/2022	STATE OF ODISHA JIGAR PATEL VS	ADV. VS	// // ()
45	CMAPL/0000468/2022	RAJAN LAL SRIVASTAV AKSHYA KUMAR DAS VS STATE OF ODISHA	ADV. VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

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46	CMAPL/0000469/2022	BINOD KUMAR HATI VS STATE OF ODISHA	ADV. VS	// 0 //
47	CMAPL/0000470/2022	BINOD KUMAR HATI VS STATE OF ORISSA	ADV. VS	// 0 //
48	CMAPL/0000471/2022	NARENDRA DASH VS PRESIDING OFFICER,INDUSTRIAL TRIBUNAL	B.BARAL VS	// 0 //
49	CMAPL/0000472/2022	DIVL.FINANCE MANAGER, NORTHERN RAILWAY NIZAM VS SUBASH CHANDRA DAS	ADV. VS	// 0 //
50	CMAPL/0000473/2022	MOHAN CHARAN MOHANTA VS STATE OF ODISHA	ADV. VS	// 0 //
51	CMP/0000928/2022	SANJEEB KUMAR MALLICK VS ADYASHREE DAS @ MALLICK	ARIJEET MISHRA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000287/2017
52	CMP/0000929/2022	GOPAL CHANDRA SATAPATHY VS KANAK SENAPATI	PRASANTA KUMAR SATAPATHY VS	// 0 //
53	CMP/0000930/2022	T.SEETARAM @ TELAGAMSETTY SEETARAM KUMAR VS POTNURU VIJAYA KUMARI	SANATAN DAS VS	// 0 //
54	CMP/0000931/2022	PRADIPTA KUMAR PRADHAN VS PRAVATI MAHAPATRA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
55	CMP/0000932/2022	PRITILATA PANDA @ MISRA VS PURNA CHANDRA MISHRA	SUCHITRA BEHERA VS	// 0 //
56	CMP/0000933/2022	SUPRABHA PANIGRAHI @ SUPRABHA THAKUR VS SURYANARAYAN SINGH BARIHA	SOUMYA MISHRA VS	// 0 //
57	CMP/0000934/2022	SRI CHAITANYA MAHAPRAVU BJE NIJA GRUHA MARIYASRI KANTRECHANDRA DAS ADHIKARI	ARIJEET MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2022**

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		VS	VS	0
58	CONTC/0005933/2022	RABINDRA DAS ADHIKARI YOUTISH KUMAR NAYAK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
59	CONTC/0005934/2022	BIKRAM YADAV,IAS KAMAL KUMAR AGRAWAL	ADV.	//
		VS	VS	0
60	CONTC/0005935/2022	SALINI PANDIT, HEALTH AND F.W. DEPT. DANDAPANI SAHOO	ADV	//
		VS	VS	0
61	CONTC/0005936/2022	ASWATHY S, I.A.S. AJODHYANATH NAYAK	SANJIB KUMAR RATH	//
		VS	VS	0
62	CONTC/0005937/2022	ASWASTHI S, I.A.S. DHIREN ROY	ADV	//
		VS	VS	0
63	CONTC/0005938/2022	ASWASTHI S, I.A.S. RAJENDRA PRASAD BISHOYI	ADV.	//
		VS	VS	0
64	CONTC/0005939/2022	DR.SANATAN PANDA,OAS AKSHYA KUMAR DAS	ADV	//
		VS	VS	0
65	CONTC/0005940/2022	SIDHESWAR BALIRAM BHANDARI, COLLECTOR, BHADRAK ANIL KUMAR RAY	ADV	//
		VS	VS	0
66	CONTC/0005941/2022	ASWATHY S., I.A.S. GYANENDRA KUMAR PATRA	ADV	//
		VS	VS	0
67	CONTC/0005942/2022	ASWATHY S., I.A.S. JAYANTA KUMAR NAYAK	ADV	//
		VS	VS	0
68	CONTC/0005943/2022	ASWATHY S., I.A.S. RABINDRA KUMAR DAS	ADV	//
		VS	VS	0

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		ASWATHY S., I.A.S.		//
69	CONTC/0005944/2022	SUMANTA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
70	CONTC/0005945/2022	MAHENDRA KUMAR SAMAL	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
71	CONTC/0005946/2022	UMESH CHANDRA DAS	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
72	CONTC/0005947/2022	BINAYAK NAYAK	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
73	CONTC/0005948/2022	MANOJ KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
74	CONTC/0005949/2022	ALEKHA PRASAD BHANJA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
75	CONTC/0005950/2022	BHAGIRATHI SAHOO	ADV.	//
		VS	VS	0
		BIWANATH TARAI(OES 1)		//
76	CONTC/0005951/2022	DAITARI BEHERA	ADV	//
		VS	VS	0
		PREMCHAND CHOUDHURY, M.D., ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD.		//
77	CONTC/0005952/2022	PRAMOD DAS	ADV.	//
		VS	VS	0
		MANOJ RANJAN MOHAPATRA,SECY.,CUTTACK DEVELOPMENT AUTHORITY		//
78	CONTC/0005953/2022	PUSPANJALI MARTHA	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	0
		TAHASILDAR, KHORDHA		//
79	CONTC/0005954/2022	HEMANTA KUMAR ROUT	ADV	//
		VS	VS	0
		ASWASTHY S., I.A.S.		//

**ORISSA HIGH COURT**

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80	CONTC/0005955/2022	GOURANGA MANDAL VS ASWASTHI S.,IAS	ADV. VS	// ()
81	CONTC/0005956/2022	ANANDA BISWAS VS ASWASTHI S.,IAS	ADV. VS	// ()
82	CONTC/0005957/2022	GIRIDHARI SAHU VS ASWASTHI S.,IAS	ADV. VS	// ()
83	CONTC/0005958/2022	MRINAL MISTRY VS ASWASTHI S.,IAS	ADV. VS	// ()
84	CONTC/0005959/2022	GOPINATH PARIDA VS ASWASTHI S.,IAS	ADV. VS	// ()
85	CONTC/0005960/2022	PRAKASH CHANDRA MOHANTY VS ASWASTHI S.,IAS	ADV. VS	// ()
86	CRLA/0000843/2022	JALANDHAR KUMBHAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /179 /2016 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000023/2016
87	CRLA/0000844/2022	SRIKANTA MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /111 /2014 ()
88	CRLA/0000845/2022	SRIKANTA MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /110 /2014 ()
89	CRLA/0000846/2022	SAHADEV HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /97 /2015 ()
90	CRLA/0000847/2022	PRAMODA BAGARTY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /29 /2022 ()
91	CRLMC/0002713/2022	RANJIT SAMAL	SAROJ RANJAN SUBUDHI	KANIHA /214 /2021



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0002714/2022	SANTOSH KUMAR ROUT	AMITAV TRIPATHY	ODAGAON /154 /2017
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0002715/2022	SRIKANTA PADHI	SOUMYA RANJAN MOHANTY	NAYAPALLI P.S. /505 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0002716/2022	SANTOSH KUMAR BEHERA	SIDHARTHA SANKAR RAY 2	ASKA /40 /2017
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0002717/2022	BHABANI SHANKAR DAS@DASH	UDIT RANJAN JENA	ANGUL TOWN /649 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0002718/2022	SAMBHU PRASAD NAG	ABHILASH MISHRA	SONEPUR /142 /2015
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0002719/2022	DEBENDRA KUMAR JOSHI	BIJAYA KUMAR RAGADA	GAISILET /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0002720/2022	GAGANI BALIARSINGH	AMULYA RATNA PANDA	JATNI P.S. /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0002721/2022	SARBAJAY PATI	ASHOK KUMAR PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0002722/2022	SARBAJAY PATI	ASHOK KUMAR PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0002723/2022	SK.SAMSUDDIN	BHABANI SANKAR MISHRA	/ /0
		VS	VS	()
		TARANUM BIBI		//
102	CRLMC/0002724/2022	DAMODAR NANDA	BIJAYA KUMAR RAGADA	KORAPUT TOWN /9 /2007
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0002725/2022	STATE OF ODISHA SUKANTA BEHERA VS	PRAKASH KUMAR DALAI VS	// KHARABEL NAGAR P.S. /94 /2017 ()
104	CRLMP/0001981/2022	STATE OF ODISHA SARASWATI BEHERA VS	RANJIT MOHANTY VS	// //0 ()
105	CRLMP/0001982/2022	STATE OF ODISHA NABAKISHORE BEHERA VS	BASANTA KUMAR NAYAK VS	// //0 ()
106	CRLMP/0001983/2022	STATE OF ODISHA DUSHASAN NAYAK VS	RABINDRANATH PRUSTY VS	// //0 ()
107	CRLREV/0000453/2022	RITU NAYAK @ SUNA CHAKRA SAHU VS	SAROJ MOHARANA VS	// GOCHHAPADA /4 /2020 ()
108	FAO/0000370/2022	STATE OF ODISHA TATA AIG GENERAL INSURANCE COMPANY LTD. VS	AVIJIT PATNAIK VS	// // ()
109	MACA/0000486/2022	SUBASH CHANDRA SAHOO JITENDRA KUMAR SHA VS	KAPILA CHARAN NAYAK VS	// // ()
110	RPFAM/0000231/2022	SUSANTA KUMAR SAMANTRAY SMITAMANJARI SENAPATI VS	BISWA RANJAN DALAI VS	// // ()
111	RPFAM/0000232/2022	PRAMOD KUMAR SENAPATI MAHESWAR SAHOO VS	K.K.SWAIN VS	// // ()
112	RPFAM/0000233/2022	PRAVASINI SAHOO NARENDRA SETHI VS	MD. GOLAM MADANI VS	// // ()
113	RSA/0000226/2022	DAYANIDHI SETHI ASWINI KUMAR PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // ()
		ROHINI NAIK		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

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114	RSA/0000227/2022	NARAYAN PALLEI VS LINGARAJ PALLEI	MAHESWAR MOHANTY VS	// 0 //
115	SPJC/0000001/2022	DHARANIDHAR MOHAPATRA VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
116	TRP(C)/0000367/2022	MADHUSMITA SAHU VS AMIT KUMAR ROUT	SHIB SHANKAR MOHANTY VS	// 0 //
117	TRPCRL/0000082/2022	SANDEEP SINGH KAKKAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /209 /2000 0 //
118	WA/0001265/2022	STATE OF ODISHA VS ABHISEK KUMAR	SASWAT DAS, AGA VS	// 0 //
119	WA/0001266/2022	COMMNR. CUM SECY., WORKS DEPT. VS AMBIKA BALLAVA SWAIN	DEBENDRA KUMAR MOHANTY, ASC VS	// 0 //
120	WA/0001267/2022	STATE OF ODISHA VS BINOD BIHARI DHAL	AJODHYA RANJAN DASH, AGA VS	// 0 //
121	WA/0001268/2022	M/S.GLOBAL MARINE INFRATECH(P)LTD. VS DIVISIONAL MANAGER, N.I.C. LTD.	RAJENDRA NARAYAN PAL VS	// 0 //
122	WA/0001269/2022	M/S CHEMFLO INDUSTRIES PVT LTD. VS M/S KMC CONSTRUCTION LTD.	SHIB SHANKAR MOHANTY VS	// 0 //
123	WP(C)/0024922/2022	SWARNA PRAVA PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
124	WP(C)/0024923/2022	M/S. H AND J TRADERS, BBSR VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
125	WP(C)/0024924/2022	KAJAL PAHADI	AYUSMAN MAHANTA	//

## ORISSA HIGH COURT

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		STATE OF ODISHA		//
126	WP(C)/0024925/2022	RAMAKRUSHNA MANDAL	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0024926/2022	SRIBASTA MOHAPATRA	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0024927/2022	GOPAL DHAR	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0024928/2022	BALABHADRA SWAIN	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0024929/2022	SANJAYA KUMAR BHOI	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
131	WP(C)/0024930/2022	AMALESH PANDA	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0024931/2022	SRIMANTA BERA	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0024932/2022	EO, MAA SARALA TEMPLE TRUST, JAGATSINGHPUBIBEKANANDA BHUYAN		//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0024933/2022	AKHAYA KUMAR PALEI	ASHOK PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0024934/2022	HALADHAR NAYAK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ORISSA		//
136	WP(C)/0024935/2022	BHAGIRATHI DWIBEDY	KOUSİK ANANDA GURU	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0024936/2022	NATIONAL HIGHWAY AUTHORITIES OF INDIA, SAMBALPUR EO, MAA SARALA TEMPLE TRUST, JAGATSingHPUBIBEKANANDA BHUYAN VS	VS	// // 0
138	WP(C)/0024937/2022	STATE OF ODISHA SULOCHANA GIRI VS	JAJATI KESHARI KHUNTIA VS	// // 0
139	WP(C)/0024938/2022	STATE OF ODISHA JAGABANDHU CHHATOI VS	MANAS RANJAN KHATUA VS	// // 0
140	WP(C)/0024939/2022	STATE OF ODISHA DHARANIDHR MOHAPATRA VS	H.N.MOHAPATRA VS	// // 0
141	WP(C)/0024940/2022	STATE OF ODISHA NARAYAN MAJHI VS	SATYAJIT SAMAL VS	// // 0
142	WP(C)/0024941/2022	STATE OF ODISHA SIMANCHAL ACHARYA VS	ACHYUTANANDA PATTNAIK VS	// // 0
143	WP(C)/0024942/2022	PRINCIPAL SECY. TO THE GOVT. OF ODISHA TANKADHAR HARIJAN VS	SATYAJIT SAMAL VS	// // 0
144	WP(C)/0024943/2022	STATE OF ODISHA SRIKANTA JENA @ SRIKANTA KUMAR JENA VS	SATYAJIT SAMAL VS	// // 0
145	WP(C)/0024944/2022	STATE OF ODISHA PARADIP PORT AND DOCK MAZDOOR UNION VS	DEBENDRA MOHANTA VS	// // 0
146	WP(C)/0024945/2022	PARADIP PORT TRUST AUTHORITY PURNA CHANDRA BEHERA VS	SATYAJIT SAMAL VS	// // 0
147	WP(C)/0024946/2022	STATE OF ODISHA CHOUHDURY SUJIT KUMAR SAHOO VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0024947/2022	RAMAKRUSHNA NAYAK VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
149	WP(C)/0024948/2022	KESHAB CHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
150	WP(C)/0024949/2022	MAHESWAR SETHI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
151	WP(C)/0024950/2022	SIMANCHAL BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
152	WP(C)/0024951/2022	MINAKSHI PADHY VS THE UNION OF INDIA	ASHOK DAS VS	// 0 //
153	WP(C)/0024952/2022	SURENDRA KUMAR OJHA VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
154	WP(C)/0024953/2022	PRADIPTA PANDA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
155	WP(C)/0024954/2022	ABANTI ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
156	WP(C)/0024955/2022	SUDHIR KUMAR PADHI VS THE STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
157	WP(C)/0024956/2022	SRIDHAR DUTTA VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
158	WP(C)/0024957/2022	RAGHUNATH PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
159	WP(C)/0024958/2022	SAHADEV PATRA	ABHILASH MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0024959/2022	BATAKRISHNA SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0024960/2022	BATU CHARAN DAS	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0024961/2022	RATIKANTA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0024962/2022	BIBHUTI BHUSAN SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
164	WP(C)/0024963/2022	DAMBARUDHAR PUJARI	RAJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0024964/2022	PARAMANANDA MISHRA	PARTHA SARATHI DAS	//
		VS	VS	0
		COLLECTOR, KEONJHAR		//
166	WP(C)/0024965/2022	KIRANLAXMI INFRA PROJECTS	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0024966/2022	UPENDRA BHANJA PANDA	ACHYUTANANDA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0024967/2022	SANATAN BARIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0024968/2022	MINAKSHI PADHY	ASHOK DAS	//
		VS	VS	0
		UNION OF INDIA		//
170	WP(C)/0024969/2022	SRIPARNA HALDAR	BISHNU PRASAD SARANGI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0024970/2022	STATE OF ODISHA ANTARYAMI SAHOO VS	BASUDEV BARIK VS	// // ()
172	WP(C)/0024971/2022	STATE OF ODISHA BIDYUTPRABHA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
173	WP(C)/0024972/2022	STATE OF ODISHA PRADIP KUMAR MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
174	WP(C)/0024973/2022	STATE OF ODISHA GANGADHAR CHHATOI VS	MANAS RANJAN KHATUA VS	// // ()
175	WP(C)/0024974/2022	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
176	WP(C)/0024975/2022	STATE OF ODISHA BHAKTISUDHA DEVI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
177	WP(C)/0024976/2022	STATE OF ODISHA NIBASINI MOHAPATRA VS	H.N.MOHAPATRA VS	// // ()
178	WP(C)/0024977/2022	STATE OF ODISHA RABINDRANATH MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
179	WP(C)/0024978/2022	STATE OF ODISHA AJAYA KUMAR LENKA VS	H.N.MOHAPATRA VS	// // ()
180	WP(C)/0024979/2022	STATE OF ODISHA HAREKRISHNA DAS VS	H.N.MOHAPATRA VS	// // ()
181	WP(C)/0024980/2022	STATE OF ODISHA KHUDIRAM ADAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //



**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

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182	WP(C)/0024981/2022	AKSHAY KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0024982/2022	MAMATA MANJARI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0024983/2022	GANGADHAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	WP(C)/0024984/2022	KANHEI CHARAN MEHER VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
186	WP(C)/0024985/2022	TARAKANTA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0024986/2022	RAMACHANDRA PAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0024987/2022	PADMANAVA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0024988/2022	BIJAY KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0024989/2022	RASAMANI BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0024990/2022	NANDA JHODIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
192	WP(C)/0024991/2022	HRUSIKESH SAMANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0024992/2022	SIBA CHARAN BEHERA	DILLIP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0024993/2022	DILLIP KUMAR PRADHAN	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		PRAMATHA BAIDYA		//
195	WP(C)/0024994/2022	MANORAMA RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0024995/2022	PASHUPATI JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0024996/2022	RABINDRANATH BARIK	K.C.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024997/2022	JYOSCHNARANI PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024998/2022	HARIHARA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024999/2022	JAGANNATH JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0025000/2022	GAVA @ GAVA MALLICK	AYODHYANATH LENKA	//
		VS	VS	0
		STATE		//
202	WP(C)/0025001/2022	NITAY KRUSHNA SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0025002/2022	CHITARANJAN DALAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0025003/2022	SURENDRA KUMAR GAHAN	AYODHYANATH LENKA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0025004/2022	STATE KESHAB CHARAN MANGUAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0025005/2022	STATE OF ODISHA SUSHIL KUMAR DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
207	WP(C)/0025006/2022	STATE OF ODISHA JAIPUR VIDYUT VITRAN LTD., JAIPUR VS	SHAMSUL AAREFIN VS	// // ()
208	WP(C)/0025007/2022	MICRO, SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA, CUTTACK SURYANARAYAN DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0025008/2022	STATE OF ODISHA KAPURA MAHANTA VS	TUSAR KANTA MAHANTA VS	// // ()
210	WP(C)/0025009/2022	STATE OF ODISHA ISWAR CHANDRA MAHANTA VS	TUSAR KANTA MAHANTA VS	// // ()
211	WP(C)/0025010/2022	STATE OF ODISHA LOKANATH NAIK VS	TUSAR KANTA MAHANTA VS	// // ()
212	WP(C)/0025011/2022	STATE OF ODISHA JAYANTA KUMAR PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0025012/2022	STATE OF ODISHA BIDUTPRAVA DAS VS	SUBHENDU KUMAR DAS VS	// // ()
214	WP(C)/0025013/2022	UNION OF INDIA MURALIDHAR SARANGI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0025014/2022	STATE OF ODISHA KUSUM KUMARI SAHU VS	GANESH PRASAD SAMAL VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0025015/2022	DINABANDHU DEY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0025016/2022	ABHIMANYU NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
218	WP(C)/0025017/2022	ASHALATA PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0025018/2022	BINOD KUMAR SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	WP(C)/0025019/2022	GAYADHAR MOHAKUD VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0025020/2022	M/S SAMBALPURI BASTRAYALAYA HANDLOOM COOPERATIVE SOCIETY LTD., BARGARH VS ODISHA INFORMATION COMMNR., BBSR	SONAMATI SINGH VS	// 0 //
222	WP(C)/0025021/2022	NATABAR NAYAK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
223	WP(C)/0025022/2022	SANATAN CHHATOI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
224	WP(C)/0025023/2022	MAKAR CHHATOI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
225	WP(C)/0025024/2022	ROJALIN MISHRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
226	WP(C)/0025025/2022	TIKAN CHHATOI @ LENKA @ SANTILATA LENKA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
227	WP(C)/0025026/2022	RINAMALI DEI	SANJIB KUMAR RATH	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025027/2022	MURARI PRASAD SAHU	G.K.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0025028/2022	BISWANATH MANGARAJ	G.K.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0025029/2022	MANOJ KUMAR DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0025030/2022	BANALATA OJHA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0025031/2022	NIHARIKA MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0025032/2022	KHORDHA CENTRAL CO-OPERATIVE BANK LTD.	BAIDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025033/2022	JAGADISH BHOI	SUSANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0025034/2022	GANNON DUNKERLEY AND CO. LTD.	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0025035/2022	M/S. POWER PLANNERS AND ENGINEERS (P) LTD., ANANDAS ACHARY		//
		VS	VS	0
		EMPLOYEES STATE INSURANCE CORP., NEW DELHI		//
237	WP(C)/0025036/2022	KARTIKA CHANDRA NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
		ODISHA LIFT IRRIGATION CORPORATION LTD.		//
238	WP(C)/0025037/2022	HIMADRI RANJAN MISHRA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0025038/2022	STATE OF ODISHA AKHAYA KUMAR NANDA VS	SAMEER KUMAR DAS VS	// // ()
240	WP(C)/0025039/2022	STATE OF ODISHA PULIN KUMAR BEHERA VS	KISHORE CHANDRA PRADHAN VS	// // ()
241	WP(C)/0025040/2022	STATE OF ODISHA TULASI SWAIN VS	SUSANTA KUMAR DASH VS	// // ()
242	WP(C)/0025041/2022	STATE OF ODISHA SRIDHAR DUTTA VS	GANESWAR BEHERA VS	// // ()
243	WP(C)/0025042/2022	THE STATE OF ODISHA LARENS DUNG DUNG VS	JAJATI KISHORE MOHANTY VS	// // ()
244	WP(C)/0025043/2022	STATE OF ODISHA MANMATH ADHIKARI VS	DAMODAR PATRA VS	// // ()
245	WP(C)/0025044/2022	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // ()
246	WP(C)/0025045/2022	STATE OF ODISHA RAJANI KANTA DASH VS	BISWARANJAN PARAMGURU VS	// // ()
247	WP(C)/0025046/2022	STATE OF ODISHA ARUNDHATI INST. OF NURSING VS	GYANA RANJAN SETHI VS	// // ()
248	WP(C)/0025047/2022	STATE OF ODISHA MAMINA BARAL VS	NISHI KANTA MISHRA VS	// // ()
249	WP(C)/0025048/2022	UNION OF INDIA KL INFRABUILD PVT. LTD., BOLANGIR VS	SASWAT KUMAR ACHARYA VS	// // ()
		ASST. EXECUTIVE ENGINEER FOR DG (ROAD DEVELOPMENT), NEW DELHI		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0025049/2022	JAGANATHA SARKAR VS TAHASILDAR, TANGI	AKHAYA KUMAR BISWAL VS	// 0 //
251	WP(C)/0025050/2022	MANJULA MAJHI VS COLLECTOR, NABARANGPUR	MAHESWAR MOHANTY VS	// 0 //
252	WP(C)/0025051/2022	NARAYAN MOHAPATRA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
253	WP(C)/0025052/2022	ABDUL KALAM BUX VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
254	WP(C)/0025053/2022	PRAVAT KUMAR MISHRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	WP(C)/0025054/2022	SUNIL KUMAR DASH VS DISTRICT JUDGE, KEONJHAR	RAJIV KUMAR MAHANTA VS	// 0 //
256	WP(C)/0025055/2022	GOKULI CHARAN NATH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0025056/2022	PRADIP KUMAR GOCHAYAT VS BM., UNION OF INDIA (E-CROP. BANK), CUTTACK	S.K.DAS VS	// 0 //
258	WP(C)/0025057/2022	SACHIDANANDA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0025058/2022	PURUSOTTAM SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0025059/2022	BENUDHAR SATAPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0025060/2022	ANJAN KUMAR NEGI	SAMEER KUMAR DAS	//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025061/2022	SUBAS CHANDRA BISOYI	KRUSHNA CHANDRA RATHA	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
263	WP(C)/0025062/2022	AJU DAS	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025063/2022	RABINDRANATH SATAPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025064/2022	RANJAN KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025065/2022	SARAT CHANDRA MAHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025066/2022	BRAJA KISHORE DAS	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025067/2022	JAYANTA KUMAR RAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025068/2022	BANAMALI NAIK	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025069/2022	SAROJBALA PATTANAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025070/2022	DILLIP KUMAR PANDA	MD.G.MADANI	//
		VS	VS	0
		GHANASHYAM MISHRA		//
272	WP(C)/0025071/2022	AMITABALA DAS	MD. GOLAM MADANI	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0025072/2022	STATE OF ORISSA MANOJA KUMAR NATH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
274	WP(C)/0025073/2022	STATE OF ODISHA NAGENDRA KABI @ NAGEN KABI VS	MD. GOLAM MADANI VS	// // 0
275	WP(C)/0025074/2022	STATE OF ORISSA AKSHYAYA KUMAR JENA VS	BISWABIHARI MOHANTY VS	// // 0
276	WP(C)/0025075/2022	STATE OF ODISHA TEJAYASPA DEVI VS	S.P.NATH VS	// // 0
277	WP(C)/0025076/2022	STATE OF ODISHA DEBENDRA KUMAR LENKA VS	PRASANNA KUMAR DASH VS	// // 0
278	WP(C)/0025077/2022	STATE OF ORISSA AKSHYAYA KUMAR PATI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0025078/2022	STATE OF ODISHA ASHOK KUMAR RATH VS	MANMAYA KUMAR DASH VS	// // 0
280	WP(C)/0025079/2022	STATE OF ORISSA SUJYOTSNA SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
281	WP(C)/0025080/2022	STATE OF ODISHA SADANAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
282	WP(C)/0025081/2022	STATE OF ODISHA MINATILATA PANI VS	SATYA NARAYAN MISHRA 4 VS	// // 0
283	WP(C)/0025082/2022	STATE OF ODISHA BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0025083/2022	MAA DURGA WOMENS S.H.G, JAJPUR VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
285	WP(C)/0025084/2022	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
286	WP(C)/0025085/2022	RAGHUNATH DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0025086/2022	GOURIBALA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0025087/2022	MANJULA MANJARI DAS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
289	WP(C)/0025088/2022	SHANTILATA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0025089/2022	JYOSHARANI BEHERA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
291	WP(C)/0025090/2022	KALYANI BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0025091/2022	BHASKAR CHANDRA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0025092/2022	SANGLAP PRIYA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0025093/2022	UPENDRA BHANJA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	// 0 //
295	WP(C)/0025094/2022	SARADA PRASANNA JENA	DILLIP KUMAR MOHAPATRA	//

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025095/2022	UPENDRA BHANJA PANDA	ACHYUTANANDA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025096/2022	ASHOK KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0025097/2022	PRAFULLA KUMAR PATTANAİK	HARAPRASAD PANDA	//
		VS	VS	0
		AO, UNION BANK OF INDIA, ANGUL		//
299	WP(C)/0025098/2022	EXECUTIVE OFFICER, MAA SARALA TEMPLE TRUST BIRKANGIRI	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025099/2022	EXECUTIVE OFFICER, MAA SARALA TEMPLE TRUST BIRKANGIRI	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0025100/2022	SARAT KUMAR MISHRA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
302	WP(C)/0025101/2022	SASMITA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		LAXMIPRIYA BEHERA		//
303	WP(C)/0025102/2022	JANAKI BALLAV PANDA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		SANGITA PANDA		//
304	WP(C)/0025103/2022	M/S. PROTECTION MANUFACTURERS PVT. LTD., BBSR	PRATAMBAR ACHARYA	//
		VS	VS	0
		OFFICE OF THE OMBUDSMAN-I, BBSR		//
305	ABLAPL/0012191/2022	GOUTAM PRADHAN	ASUTOSH TRIPATHY	/0
		VS	VS	JMFC, CHHENDIPADA(Anugul *)
		STATE OF ODISHA		2(B)CC/0000012/2022
306	ABLAPL/0012192/2022	SADHU MUDULI @ PENDAM SADHU	GIRIDHARI SINGH	ORKEL /66 /2018
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri *)

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0012193/2022	STATE OF ODISHA ALOK GOCHHAYAT VS	PRADEEP KUMAR DAS VS	TR/0000056/2018 BHADRAK TOWN /350 /2022 ()
308	ABLAPL/0012194/2022	STATE OF ODISHA GOPAL CHANDRA JENA VS	SIDHARTHA DAS VS	// MAHILA P.S.(BBSR) /67 /2022 ()
309	ABLAPL/0012195/2022	STATE OF ODISHA RADHAKANTA MOHAPATRA VS	BASANTA KUMAR DAS VS	// KHAIRA /234 /2022 ()
310	ABLAPL/0012196/2022	STATE OF ODISHA HAGU @ PANCHANAN PALAI VS	PRADEEP KUMAR DAS VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak *)
311	ABLAPL/0012197/2022	STATE OF ODISHA GANDAL @ GUNDAL @ GANDUL HANUMAN VS	KIRTAN DANG VS	ICC/0000018/2021 BOLANGIR TOWN /346 /2021 ()
312	ABLAPL/0012198/2022	STATE OF ODISHA NALINI SAHA @ NALINI KANTA SAHA VS	JAGABANDHU SAHU VS	// SOHELLA /180 /2022 ()
313	ABLAPL/0012199/2022	STATE OF ODISHA HRUDANANDA MAHAKUD VS	DURLLABHA RANJAN MISHRA VS	// HARABHANGA /68 /2022 ()
314	ABLAPL/0012200/2022	STATE OF ODISHA NABAKISHORA NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /373 /2022 ()
315	ABLAPL/0012201/2022	STATE OF ODISHA SIBUDAS RAY VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /337 /2022 ()
316	ABLAPL/0012202/2022	STATE OF ODISHA SANJIB KARALI VS	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /266 /2022 ()
317	ABLAPL/0012203/2022	STATE OF ODISHA SAIKH ASLAM TULLAH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /185 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0012204/2022	SANJAYA KUMAR SAHU VS STATE OF ODISHA	GIRIDHARI SINGH VS	GUNUPUR /172 /2022 () //
319	ABLAPL/0012205/2022	PINKU @ DIPAN KRUSHNA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /192 /2021 () //
320	ABLAPL/0012206/2022	SK. ABU NASAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA /165 /2022 () //
321	ABLAPL/0012207/2022	ALLAUDDIN KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /279 /2022 () //
322	ABLAPL/0012208/2022	BHASKARA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /164 /2022 () //
323	ABLAPL/0012209/2022	JAGANNATH SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /164 /2022 () //
324	ABLAPL/0012210/2022	UMAKANT NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /255 /2017 () //
325	ABLAPL/0012211/2022	BAIKUNTHA NAIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA 2 VS	/ /0 () //
326	ABLAPL/0012212/2022	MADHUSMITA PAIKRAY VS STATE OF ODISHA	UMESH KUMAR LENKA VS	NIALI /361 /2022 () //
327	ABLAPL/0012213/2022	PAPU @ BANSIDHAR PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /117 /2012 () //
328	ABLAPL/0012214/2022	RANJAN BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /203 /2022 () //
329	ABLAPL/0012215/2022	AROBINDA ROUTARAY	BHARAT JALLI	NAYAPALLI P.S. /495 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0012216/2022	STATE OF ODISHA HABIB KHAN	CHEERA RANJAN SATAPATHY	// SALIPUR /72 /2022
		VS	VS	()
331	ABLAPL/0012217/2022	STATE OF ODISHA P. NAGAMMA @ PEESA NARAMA	JYOTIRMAYA SAHOO	// JARADA /267 /2022
		VS	VS	()
332	ABLAPL/0012218/2022	STATE OF ODISHA ASHIS MOHAPATRA	ANURAG PATI	// / /0
		VS	VS	()
333	ABLAPL/0012219/2022	STATE OF ODISHA MOHAN @ JAGMOHAN MAJHI	UMAKANTA BARIK	// JAIPATNA /334 /2022
		VS	VS	()
334	ABLAPL/0012220/2022	STATE OF ODISHA SARAT KUMAR SAHOO	SANGRAM KESHARI ROUT	// CHAULIAGANJA /136 /2017
		VS	VS	()
335	ABLAPL/0012221/2022	STATE OF ODISHA GOBINDA SAHU	SATYABRATA PANDA	// GAISILET /200 /2022
		VS	VS	()
336	ABLAPL/0012222/2022	STATE OF ODISHA P. MADHEYA @ P. MADHAVA RAO	JYOTIRMAYA SAHOO	// JARADA /267 /2022
		VS	VS	()
337	ABLAPL/0012223/2022	STATE OF ODISHA RANJAN KUMAR SAMANTARAY	SANTOSH CHANDRA ATABUDHI	// / /0
		VS	VS	()
338	ABLAPL/0012224/2022	STATE OF ODISHA DIPAK KUMAR PRADHAN	SURYAKANTA DWIBEDI	// SURADA /255 /2022
		VS	VS	()
339	ABLAPL/0012225/2022	STATE OF ODISHA KRUPASINDHU PARIDA	H.N.MOHAPATRA	// MANCHESWAR P.S. /348 /2022
		VS	VS	()
340	ABLAPL/0012226/2022	STATE OF ODISHA TARANG KUMAR BAG @ TARANG BAG	ABHILASH MISHRA	// TARBHA /215 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0012227/2022	STATE OF ODISHA SURAJ PODH VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /350 /2022 ()
342	ABLAPL/0012228/2022	STATE OF ODISHA RAGHUNATH PANGI VS	MANOJ KUMAR PANDA VS	// JEYPORE TOWN /219 /2020 ()
343	ABLAPL/0012229/2022	STATE OF ODISHA BISWARANJAN MOHARANA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /36 /2022 ()
344	ABLAPL/0012230/2022	STATE OF ODISHA PRAVAKAR NAYAK VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /158 /2021 ()
345	ABLAPL/0012231/2022	STATE OF ODISHA LALU @ NARAYAN PRASAD MOHANTY VS	AMULYA RATNA PANDA VS	// BALIAPAL /27 /2019 ()
346	ABLAPL/0012232/2022	STATE OF ODISHA PRAKASH MAHALIK VS	LAKSMIDHAR KABI VS	// DHARMASALA /498 /2022 ()
347	ABLAPL/0012233/2022	STATE OF ODISHA GAGAN KUMAR MOHANTY VS	PARTHA SARATHI DAS VS	// KHURDA MODEL /453 /2022 ()
348	ABLAPL/0012234/2022	STATE OF ODISHA KANHA @ SOURAV KUMAR SETHY VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /320 /2022 ()
349	ABLAPL/0012235/2022	STATE OF ODISHA GODAVARI PATNAIK VS	SMRUTI RANJAN MOHAPATRA VS	// BALASORE VIGILANCE /16 /2021 ()
350	ABLAPL/0012236/2022	STATE OF ODISHA(VIG.) SIBA @ SHIBA PRASAD MISHRA VS	BHOJARAJ SETH VS	// / /0 ()
351	ABLAPL/0012237/2022	STATE OF ODISHA SANTUN SETHI @ SANTANU SETHI @ RASHMI RANJAN SETHI VS	RANJAN SETHI VS	// KHANDAGIRI P.S. /480 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0012238/2022	KALIPRASAD SWAIN VS STATE OF ODISHA	ANURAG PATI VS	KAKATAPUR /36 /2020 () //
353	ABLAPL/0012239/2022	BHAGABAN CHANDRA BARIK @ BHAGABAN BARIK VS STATE OF ODISHA	SEPHALEE DAS VS	KHANTAPADA /170 /2022 () //
354	ABLAPL/0012240/2022	PRAVATA KUMAR BHUYAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MARSHAGHAI /187 /2021 () //
355	ABLAPL/0012241/2022	SOUMYARANJAN MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	INDUASTRIAL,NISA /65 /2022 () //
356	ABLAPL/0012242/2022	PRUTHWIRAJ PATRA VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /191 /2022 () //
357	ABLAPL/0012243/2022	BASANTI MALLIK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /332 /2022 () //
358	ABLAPL/0012244/2022	AMBIKA BAGAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	RENGALI /153 /2022 () //
359	ABLAPL/0012245/2022	SUREN DEEP VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /167 /2022 () //
360	ABLAPL/0012246/2022	SMITH PARASETH @ MOTIRAM PARASETH @ TIPUNNYANANANDA PANDA VS STATE OF ODISHA	 VS	MUDANPUR RAMPUR /88 /2021 () //
361	WPC(OA)/0002050/2018	ANATH BANDHU ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	 () //
362	WPC(OAC)/0000021/2015	KANHU CHARAN PATTNAYAK VS STATE OF ODISHA	MR. SUDHIR KU. PATRA VS	 () //
363	WPC(OAC)/0003186/2018	DR. ABHILASH MOHAPATRA	AJIT KUMAR HOTA	 //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
364	CONTC(CPC)/0000259/2006	VS CHIEF SECRETARY, G.A.DEPTT. PARSHURAM PATRA	VS SISIR KUMAR PUROHIT	0 // //
		VS STATE OF ODISHA	VS	0 //

# ORISSA HIGH COURT

MISC CASES FILED on :22/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	56/2022 OJC/11843/1996	SASHI-MP	
2	78/2022 WPC(OAPC)/30/2018	ASHOK KUMAR NAYAK-MP	M/S DURGA PRASAD PRADHAN
3	185/2022 CMAPL/472/2022	DIVL.FINANCE MANAGER, NORTHERN RAILWAY NIZAMUDDIN-MP	
4	222/2022 MATA/170/2022	KAMARJIT GHOSH-MP	RANJIT KUMAR LENKA
5	233/2022 CONTC/3676/2022	SURAJ PADHAN-MP	
6	308/2022 RPFAM/232/2022	MAHESWAR SAHOO-MP	K.K.SWAIN
7	309/2022 RPFAM/233/2022	NARENDRA SETHI-MP	MD. GOLAM MADANI
8	345/2022 CRLMP/1983/2022	DUSHASAN NAYAK-MP	RABINDRANATH PRUSTY
9	411/2022 TRP(C)/367/2022	MADHUSMITA SAHU-MP	SHIB SHANKAR MOHANTY
10	588/2022 FAO/381/2011	ABHAYA K.MOHAPATRA-MP	M/S S.P.MISRA
11	589/2022 FAO/313/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
12	590/2022 FAO/339/2022	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO.LTD.MP	CODEVADAMPKHAN
13	591/2022 FAO/339/2022	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO.LTD.MP	CODEVADAMPKHAN
14	592/2022 FAO/218/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	GIRIJA PRASAD DUTTA
15	593/2022 FAO/60/2022	MANAGEMENT COMMITTEE, PARADEEP PORT, PARADEEP MP	PNMIND PRAKASH DAS
16	594/2022 FAO/61/2022	MANAGEMENT COMMITTEE, PARADEEP PORT, PARADEEP MP	PNMIND PRAKASH DAS
17	595/2022 FAO/108/2022	UNION OF INDIA-MP	BISWABHUSAN BISWAL
18	595/2022 FAO/108/2022	UNION OF INDIA-MP	BISWABHUSAN BISWAL
19	630/2022 CRLREV/319/2022	ANURADHA MOHANTY-MP	SANGRAM KESHARI ROUT
20	631/2022 CRLREV/278/2022	ALOK SAMANTARAY-MP	SOURA CHANDRA MOHAPATRA
21	964/2022 RSA/127/2014	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
22	965/2022 RSA/226/2022	ASWINI KUMAR PATEL-MP	PRASANTA KUMAR SATAPATHY
23	982/2022 CMP/929/2022	GOPAL CHANDRA SATAPATHY-MP	PRASANTA KUMAR SATAPATHY
24	983/2022 CMP/930/2022	T.SEETARAM @ TELAGAMSETTY SEETARAM KUMAR-MBANATAN DAS	
25	984/2022 CMP/931/2022	PRADIPTA KUMAR PRADHAN-MP	SANTOSH KUMAR SAMANTARAY
26	985/2022	RAJENDRA KUMAR SAHOO-MP	M/S.MAHESWAR MOHANTY

27	CMP/260/2017 986/2022	PRITILATA PANDA @ MISRA-MP	SUCHITRA BEHERA
28	CMP/932/2022 987/2022	SUPRABHA PANIGRAHI @ SUPRABHA THAKUR-MP	SOUMYA MISHRA
29	CMP/933/2022 988/2022	SRI CHAITANYA MAHAPRAVU BIJE NIJA GRUHA MARFAH	SRINIVAS CHANDRAN DAS ADHIKARI-MP
30	CMP/934/2022 1051/2022	UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
31	MACA/480/2022 1052/2022	UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
32	MACA/481/2022 1053/2022	BAIRAGI CHARAN SAHOO-MP	M/S.K.C.NAYAK
33	MACA/138/2020 1054/2022	LANGU MAJHI-MP	K.C.NAYAK
34	MACA/298/2020 1055/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P DUTTA
35	MACA/446/2022 1056/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	GURMIL PRASAD DUTTA
36	MACA/447/2022 1057/2022	N.I.CO.LTD-MP	MR. A.K.NATH
37	MACA/474/2010 1057/2022	N.I.CO.LTD-MP	MR. A.K.NATH
38	MACA/474/2010 1058/2022	N.I.CO.LTD-MP	MR.A.K.NATH
39	MACA/475/2010 1059/2022	NATIONAL INSURANCE CO.LTD.-MP	
40	MACA/612/2018 1060/2022	MAGMA H.D.I.G.I.CO.LTD.-MP	M/S.ADAM ALIKHAN
41	MACA/113/2018 1061/2022	DIVL. MANAGER, SRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
42	MACA/425/2022 1077/2022	INDULEKHA DASH BATAMISHRA-MP	ANANTA NARAYAN PATTANAYAK
43	WPC(OAC)/1050/2018 1078/2022	SUBHALAXMI DAS-MP	
44	WPC(OAC)/4563/2015 1079/2022	MADHUSMITA MISHRA-MP	
45	WPC(OAC)/4557/2015 1080/2022	RAJALAXMI PADHY-MP	
46	WPC(OAC)/4564/2015 1081/2022	SUSHANT KUMAR ROUT-MP	
47	WPC(OAC)/4554/2015 1082/2022	GOLAKH CHANDRA PANDA-MP	IN PERSON
48	WPC(OAC)/3213/2018 1083/2022	GOBINDA JATI-MP	ANIL KUMAR BEHERA
49	WPC(OAC)/3307/2018 1084/2022	TAPAS KUMAR JENA-MP	ANIL KUMAR BEHERA
50	WPC(OAC)/3308/2018 1085/2022	PRAMOD KUMAR MOHANTA-MP	BIMBISAR DASH
51	WPC(OAC)/2071/2017 1086/2022	PRAKASH CHANDRA PANDA-MP	M/S U.C. MOHANTY
52	WPC(OAC)/2041/2018 1585/2022	BHAGI@BHAGABAN DALABEHERA-MP	PRASANT KUMAR SAHOO
53	CRLA/231/2022 1586/2022	JALANDHAR KUMBHAR-MP	TRILOCHAN NANDA
54	CRLA/843/2022 1587/2022	JALANDHAR KUMBHAR-MP	TRILOCHAN NANDA
55	CRLA/843/2022 1588/2022	SK.TAPU@SK.TABDAL ALLI-MP	RANAJIT KESHARI RAY
56	CRLA/420/2018 1588/2022	SRIKANTA MEHER-MP	BIJAYA KUMAR RAGADA
57	CRLA/844/2022 1589/2022	SRIKANTA MEHER-MP	BIJAYA KUMAR RAGADA
	CRLA/844/2022		

58	1590/2022 CRLA/845/2022	SRIKANTA MEHER-MP	BIJAYA KUMAR RAGADA
59	1591/2022 CRLA/845/2022	SRIKANTA MEHER-MP	BIJAYA KUMAR RAGADA
60	1592/2022 CRLA/846/2022	SAHADEV HARIJAN-MP	TUKUNA KUMAR MISHRA
61	1593/2022 CRLA/846/2022	SAHADEV HARIJAN-MP	TUKUNA KUMAR MISHRA
62	1664/2022 ABLAPL/10173/2022	BHOLANATH SAHOO-MP	
63	1665/2022 ABLAPL/11638/2022	TRILOCHAN DAS-MP	RAJENDRA KUMAR PRADHAN
64	1666/2022 ABLAPL/11164/2022	NADIABIHARI MOHANTY-MP	
65	1667/2022 ABLAPL/11276/2022	GANESH PRASAD KAR @ NINI KAR-MP	
66	1668/2022 ABLAPL/11280/2022	GANESH PRASAD KAR @ NINI KAR-MP	
67	1669/2022 ABLAPL/11170/2022	NADIABIHARI MOHANTY-MP	
68	1670/2022 ABLAPL/11278/2022	DEBASISH MAHARANA @ SUMIT-MP	
69	1671/2022 ABLAPL/11092/2022	PREMANANDA BEHERA @ PRAMOD-MP	KAUSHAL HUSSAIN
70	1672/2022 ABLAPL/9572/2022	MURALI @ MURALIDHAR PADHAN-MP	
71	1673/2022 ABLAPL/7258/2022	KISHORE BISWAL-MP	
72	1674/2022 ABLAPL/11279/2022	DEBASISH MAHARANA @ SUMIT-MP	
73	1675/2022 ABLAPL/11108/2022	CHAKRA DHARI NANDA @ TUKUNA NANDA-MP	ADHIRAJ MOHANTY
74	1676/2022 ABLAPL/10010/2022	MUNA BARIK-MP	
75	1677/2022 ABLAPL/11181/2022	CHAKRA DHARI NANDA @ TUKUNA NANDA-MP	ADHIRAJ MOHANTY
76	1678/2022 ABLAPL/11194/2022	KUMARABARA NAYAK-MP	
77	1679/2022 ABLAPL/710/2022	SUMAN CHATTOPADHYAY-MP	
78	1680/2022 ABLAPL/13087/2021	SURYA KANTA PARIDA-MP	
79	1681/2022 ABLAPL/3954/2020	ALOK @ ALOK KUMAR BARIK-MP	KRUSHNA CHANDRA RATH
80	1683/2022 ABLAPL/7199/2022	MANOJ KU. NAYAK-MP	SATYABRATA MOHANTY
81	1728/2022 BLAPL/1868/2021	MAHAMAD GULREZ-MP	M/S.BISWARANJAN SWAIN A.BHUYAN
82	1729/2022 BLAPL/9025/2022	DEEPAK KINDO-MP	
83	1730/2022 BLAPL/3419/2022	SUJIT MAJHI-MP	KAMALAKANTA MOHANTA
84	1731/2022 BLAPL/8481/2022	NIRANJAN MALLIK-MP	
85	1732/2022 BLAPL/3995/2022	LELIN CHOUDHURY @ LELIN CHUDHURY-MP	SOUMYA RANJAN MOHANTY
86	1733/2022 BLAPL/10916/2021	SANATAN DASH-MP	DEBADATTA MOHANTY
87	1734/2022 BLAPL/1558/2022	PRAFULLA CHANDRA MOHAPATRA @ PRUSTY-MP	DEBASNAN DAS
88	1735/2022 BLAPL/6375/2022	DHARMENDRA SINGH @ DHARU @ DHARMENDRA SHARMA-MP	BHUSAN ROUSTRAY
89	1736/2022	SANDIP KUMAR @ SANDEEP KUMAR-MP	

90	BLAPL/7735/2022 2133/2022 CRLMC/1301/2022	SANJAYA KUMAR-MP	MANAS CHAND
91	2134/2022 CRLMC/2715/2022	SRIKANTA PADHI-MP	SOUMYA RANJAN MOHANTY
92	2135/2022 CRLMC/2715/2022	SRIKANTA PADHI-MP	SOUMYA RANJAN MOHANTY
93	2136/2022 CRLMC/2716/2022	SANTOSH KUMAR BEHERA-MP	SIDHARTHA SANKAR RAY 2
94	2137/2022 CRLMC/2717/2022	BHABANI SHANKAR DAS@DASH-MP	UDIT RANJAN JENA
95	2138/2022 CRLMC/2719/2022	DEBENDRA KUMAR JOSHI-MP	BIJAYA KUMAR RAGADA
96	2139/2022 CRLMC/2143/2018	SUBRAT PRASAD DASH-MP	
97	2140/2022 CRLMC/2143/2018	SUBRAT PRASAD DASH-MP	
98	2141/2022 CRLMC/2723/2022	SK.SAMSUDDIN-MP	BHABANI SANKAR MISHRA
99	3097/2022 WA/854/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
100	3098/2022 WA/1268/2022	M/S.GLOBAL MARINE INFRA TECH(P)LTD.-MP	RAJENDRA NARAYAN PAL
101	3099/2022 WA/1265/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
102	3100/2022 WA/1265/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
103	3101/2022 WA/1265/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
104	3102/2022 WA/1269/2022	M/S CHEMFLO INDUSTRIES PVT LTD.-MP	SHIB SHANKAR MOHANTY
105	3103/2022 WA/1266/2022	COMMNR. CUM SECY., WORKS DEPT.-MP	DEBENDRA KUMAR MOHANTY, ASC
106	3104/2022 WA/1266/2022	COMMNR. CUM SECY., WORKS DEPT.-MP	DEBENDRA KUMAR MOHANTY, ASC
107	3105/2022 WA/1266/2022	COMMNR. CUM SECY., WORKS DEPT.-MP	DEBENDRA KUMAR MOHANTY, ASC
108	3106/2022 WA/1267/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
109	3107/2022 WA/1267/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
110	13159/2022 WP(C)/24922/2022	SWARNA PRAVA PRADHAN-MP	BAIJAYANTI MOHANTY
111	13160/2022 WP(C)/24924/2022	KAJAL PAHADI-MP	AYUSMAN MAHANTA
112	13161/2022 WP(C)/24932/2022	EO, MAA SARALA TEMPLE TRUST, JAGATSINGHPUR-MP	BIBEKANANDA BHUYAN
113	13162/2022 WP(C)/24925/2022	RAMAKRUSHNA MANDAL-MP	AYUSMAN MAHANTA
114	13163/2022 WP(C)/24927/2022	GOPAL DHAR-MP	AYUSMAN MAHANTA
115	13164/2022 WP(C)/24930/2022	AMALESH PANDA-MP	AYUSMAN MAHANTA
116	13165/2022 WP(C)/24931/2022	SRIMANTA BERA-MP	AYUSMAN MAHANTA
117	13166/2022 WP(C)/24936/2022	EO, MAA SARALA TEMPLE TRUST, JAGATSINGHPUR-MP	BIBEKANANDA BHUYAN
118	13167/2022 WP(C)/24937/2022	SULOCHANA GIRI-MP	JAJATI KESHARI KHUNTIA
119	13168/2022 WP(C)/24938/2022	JAGABANDHU CHHATOI-MP	MANAS RANJAN KHATUA
120	13169/2022 WP(C)/24944/2022	PARADIP PORT AND DOCK MAZDOOR UNION-MP	DEBENDRA MOHANTA

121	13170/2022 WP(C)/24949/2022	MAHESWAR SETHI-MP	RAJEET ROY
122	13171/2022 WP(C)/24951/2022	MINAKSHI PADHY-MP	ASHOK DAS
123	13172/2022 WP(C)/24952/2022	SURENDRA KUMAR OJHA-MP	PRASANTA KUMAR NANDA
124	13173/2022 WP(C)/24953/2022	PRADIPTA PANDA-MP	S.K.SAMAL
125	13174/2022 WP(C)/24955/2022	SUDHIR KUMAR PADHI-MP	RABI NARAYAN MOHANTY
126	13175/2022 WP(C)/24956/2022	SRIDHAR DUTTA-MP	PRASANTA KUMAR NANDA
127	13176/2022 WP(C)/24965/2022	KIRANLAXMI INFRA PROJECTS-MP	BIBHUTI KESHARI BISWAL
128	13177/2022 WP(C)/4013/2022	ROHIT KUMAR RANA-MP	BHABANI SANKAR TRIPATHY (1)
129	13178/2022 WP(C)/1994/2020	KARTIKESWAR SAHU-MP	MAHITOSH SINHA
130	13179/2022 WP(C)/39690/2021	M/S.ANANTESWAR ENGINEERING WORKS-MP	PRADOSH KUMAR DAS
131	13180/2022 WP(C)/24969/2022	SRIPARNA HALDAR-MP	BISHNU PRASAD SARANGI
132	13181/2022 WP(C)/18603/2022	JAGANNATH JAL-MP	DINESH KUMAR PANDA
133	13182/2022 WP(C)/24901/2022	M/S. VIMAL ORGANICS LTD.-MP	SIDHARTHA RAY
134	13183/2022 WP(C)/24973/2022	GANGADHAR CHHATOI-MP	MANAS RANJAN KHATUA
135	13184/2022 WP(C)/20122/2022	GOURANGA CHARAN PANDA-MP	TRILOCHAN DASH
136	13185/2022 WP(C)/24576/2022	SASMITA HERNA-MP	SAROJ KUMAR SWAIN
137	13186/2022 WP(C)/34731/2021	LAXMIPRIYA BEHERA-MP	BIDYADHAR MANASINGH
138	13187/2022 WP(C)/20740/2022	SARIA MUDULI-MP	ALOK KUMAR MAHAPATRA
139	13188/2022 WP(C)/14165/2013	FAGUNU NAIK and ORS.-MP	TIKE RAM MEHER
140	13189/2022 WP(C)/25006/2022	JAIPUR VIDYUT VITRAN LTD., JAIPUR-MP	SHAMSUL AAREFIN
141	13190/2022 WP(C)/25012/2022	BIDUTPRAVA DAS-MP	SUBHENDU KUMAR DAS
142	13191/2022 WP(C)/25020/2022	M/S SAMBALPURI BASTRAYALAYA HANDLOOM CO OPERATIVE SOCIETY LTD., BARGARH-MP	MANAS RANJAN KHATUA
143	13192/2022 WP(C)/25021/2022	NATABAR NAYAK-MP	MANAS RANJAN KHATUA
144	13193/2022 WP(C)/15181/2019	DR.VIVEK RAI-MP	M/S.ASIM AMITABH DASH
145	13194/2022 WP(C)/25022/2022	SANATAN CHHATOI-MP	MANAS RANJAN KHATUA
146	13195/2022 WP(C)/25023/2022	MAKAR CHHATOI-MP	MANAS RANJAN KHATUA
147	13196/2022 WP(C)/25025/2022	TIKAN CHHATOI @ LENKA @ SANTILATA LENKA-MP	MANAS RANJAN KHATUA
148	13197/2022 WP(C)/3509/2016	DIGAMBAR PATRA-MP	M/S.SAMEER KU.DAS
149	13198/2022 WP(C)/25031/2022	NIHARIKA MOHANTY-MP	PRAFULLA KUMAR RATH
150	13199/2022 WP(C)/25032/2022	KHORDHA CENTRAL CO-OPERATIVE BANK LTD.-MP	BAIDHAR SAHOO
151	13200/2022 WP(C)/25034/2022	GANNON DUNKERLEY AND CO. LTD.-MP	SOUMYA RANJAN MOHANTY
152	13201/2022	M/S. POWER PLANNERS AND ENGINEERS (P) LTD., ANGURAMPADA	AMRINDAS ACHARY

153	WP(C)/25035/2022 13202/2022	RUSHI KUMAR SATPATHY-MP	MANASI MOHAPATRA
154	WP(C)/11759/2022 13203/2022	MANJU ROUT-MP	BHAWANI SANKAR PANIGRAHI
155	WP(C)/14605/2022 13204/2022	TULASI SWAIN-MP	SUSANTA KUMAR DASH
156	WP(C)/25040/2022 13205/2022	DILLIP KUMAR PATTANAIK-MP	SAMBHU CHARAN NATH SHARMA
157	WP(C)/24616/2022 13206/2022	SRIDHAR DUTTA-MP	GANESWAR BEHERA
158	WP(C)/25041/2022 13207/2022	PITAMBAR SAHU-MP	MANOJ KUMAR MOHANTY
159	WP(C)/8910/2022 13208/2022	LARENS DUNGUNG-MP	JAJATI KISHORE MOHANTY
160	WP(C)/25042/2022 13209/2022	SUBRAT KUMAR BEHERA-MP	GYANA RANJAN SETHI
161	WP(C)/25044/2022 13210/2022	SHASWAT JASWANT BASTIA-MP	
162	WP(C)/16860/2022 13211/2022	TRUPTIMAYEE PATTANAIK-MP	DIPTI RANJAN BHOKTA
163	WP(C)/23852/2022 13212/2022	RAJIV RANJAN REDDY-MP	
164	WP(C)/10270/2022 13213/2022	PRADIP KUMAR GOCHAYAT-MP	S.K.DAS
165	WP(C)/25056/2022 13214/2022	AJU DAS-MP	RAMDAS ACHARY
166	WP(C)/25062/2022 13215/2022	BIPIN BIHARI SAHU-MP	KALI PRASANNA MISHRA
167	WP(C)/34758/2021 13216/2022	PRAMODINI MUND-MP	KALI PRASANNA MISHRA
168	WP(C)/21642/2021 13217/2022	JAGAT MOHAN DASH-MP	KALI PRASANNA MISHRA
169	WP(C)/21639/2021 13218/2022	ABHEDANANDA MISHRA-MP	KALI PRASANNA MISHRA
170	WP(C)/21638/2021 13219/2022	DURYODHAN BAGARTI-MP	BISWABIHARI MOHANTY
171	WP(C)/16226/2022 13220/2022	MINATI RAUTRAY-MP	SHIBA SHANKAR MOHANTY
172	WP(C)/23740/2022 13221/2022	DILLIP KUMAR PANDA-MP	MD.G.MADANI
173	WP(C)/25070/2022 13222/2022	AKSHYAYA KUMAR JENA-MP	BISWABIHARI MOHANTY
174	WP(C)/25074/2022 13223/2022	BHARAT KUMAR BAG @ BHARAT BAG-MP	AMITABH PRADHAN
175	WP(C)/36013/2021 13224/2022	CHANDRA SEKHAR SAHU-MP	SAROJ KUMAR MISHRA
176	WP(C)/25084/2022 13225/2022	JYOSHNARANI BEHERA-MP	BHARATI DASH
177	WP(C)/25089/2022 13226/2022	SANTOSH KUMAR ROURAY-MP	
178	WP(C)/20906/2022 13227/2022	SRIPATI MANDAL-MP	
179	WP(C)/20904/2022 13228/2022	PRAFULLA KUMAR PATTANAIK-MP	HARAPRASAD PANDA
180	WP(C)/25097/2022 13229/2022	EXECUTIVE OFFICER, MAA SARALA TEMPLE TRUST, JAC	BIBEKANANDA BHUYAN
181	WP(C)/25098/2022 13230/2022	EXECUTIVE OFFICER, MAA SARALA TEMPLE TRUST, JAC	BIBEKANANDA BHUYAN
182	WP(C)/25099/2022 13231/2022	SARAT KUMAR MISHRA-MP	SASWAT KUMAR ACHARYA
183	WP(C)/25100/2022 13232/2022	SASMITA BEHERA-MP	BIBEKANANDA BHUYAN
	WP(C)/25101/2022		

184	13233/2022	M/S. PROTECTION MANUFACTURERS PVT. LTD., BBSR-MP
	WP(C)/25103/2022	PITAMBAR ACHARYA
185	13234/2022	PRATAP CHANDRA PARIDA-MP
	WP(C)/3055/2021	